

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 40/2006

this the 23rd day of January, 2006

Hon'ble Shri S.P.Arya, Member (A)

Hon'ble Shri K.B. S.Rajan, Member (J)

1. Alha Prasad aged about 35 years son of Shri Patan Deen, resident of Type 1/5, Akansha Parishar Pocket II, Sector F, Jankipuram, Lucknow.
2. Leela Dhar Pandey, aged about 38 years son of Shri Padam Dutt Pandey resident of Type 1/67, Kendranchal Colony, Sector K, Aliganj, Lucknow.
3. Ram Dass aged about 43 years son of Shri Baij Nath resident of Telibagh, Kahrika, Lucknow.

...Applicant

By Advocate: Shri Praveen Kumar

Versus

1. Union of India, through the Secretary, Ministry of Home Affairs, New Delhi.
2. The Director of Census Operation, U.P., Lekhraj Market-3, Indira Nagar, Lucknow.
3. The Assistant Director (Admn.) Lekhraj Market 3, Indira Nagar, Lucknow.

..Respondents

By Advocate: Shri S.P. Singh

ORDER (ORAL)

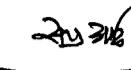
By Hon'ble Shri S.P.Arya, Member (A)

Heard on M.A. for joint prosecution. M.A. is allowed. Let regular O.A. number be given to the case.

2. The O.A. seeks for quashing the impugned order dated 30.12.2005 by which the applicants have been posted on their original post by reverting them from the higher posts on which they were working on adhoc basis. The applicants moved representation against such reversion which is pending.
3. Upon hearing the counsel for the parties, it is found expedient and in the interest of justice that the representation moved by the applicants, a copy of which would be made available along with this order, is disposed of by respondent No.2 i.e. Director of Census Operation in accordance with rules keeping in view the number of vacancies and selection if any, on the regular basis. Order accordingly.

4. With the above direction, O.A. is disposed of with no order as to costs.


(K.B.S. Rajan)
Member (J)
HLS/-


(S.P. Arya)
Member (A)